

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:7036
ANSWERED ON:12.05.2005
ENHANCEMENT IN AUTHORISED CAPITAL OF NMDFC
Owaisi Shri Asaduddin

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the authorized capital of National Minorities Development and Finance Corporation (NMDFC) was decided on the basis of 1981 census;
- (b) if so, whether the Government proposes to enhance the authorized capital of NMDFC keeping in view the 2001 census;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT(SMT. SUBBULAKSHMI JAGADEESAN)

- (a) No, Sir.
- (b) to (d) Do Not arise.